

(c) The delay is due to the fact that the investigations involve verification of voluminous books relating to several branches. Every effort is being made to complete the investigations as early as possible.

Reclamation of Dry Lands in Madras

2829. **Shri M. Malaichami:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that one of the Members of the Planning Commission had discussion with the Chief Minister of Madras State at Madras regarding the possibilities of reclaiming dry lands in Madras State recently; and

(b) if so, the nature of discussion and with what results?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) and (b). No Member of the Planning Commission had any discussions with the Chief Minister of Madras on the subject of reclaiming dry lands in Madras. Member, in charge of Agriculture however, apprised himself of the problem of drought areas in the State in the context of the Tirupathi Conference of the Chief Ministers of Madras, Mysore, Andhra Pradesh and Maharashtra.

Central Advisory Committee on Land Reforms

2830. **Shri Kolla Venkalah:**
Shri M. N. Swamy:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether Government have reconstituted the Central Advisory Committee on Land Reforms; and

(b) if so, its composition and functions?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) Yes.

(b) There were two advisory committees, one for reviewing the progress of land reforms periodically, suggesting further steps in this field and advising on such specific issues as might be referred to it from time to time and another for advising on problems and programmes concerning settlement of landless workers on land and taking a comprehensive view of problems of agricultural labour and of the measures needed in their interest. As the two subjects are closely related, the two committees have been reorganised into one.

The composition of the reorganised committee is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-7478/66].

Paper Factories

2831. **Shri Daljit Singh:** Will the Minister of Planning and Social Welfare be pleased to refer to the reply given to Unstarred Question No. 1301 on the 4th August, 1966 and state:

(a) whether the United Nations Pulp and Paper Expert has submitted his report regarding setting up of paper factories in the country;

(b) if so, Government's reaction thereto; and

(c) where the paper factories are likely to be located?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) The U.N. Pulp and Paper Expert has recently submitted his report to the U.N. authorities. The report has not so far been released by them.

(b) and (c). Do not arise.

Fourth Five Year Plan

2832. **Shri K. C. Pant:** Will the Minister of Planning and Social Welfare be pleased to state the time by which the Fourth Five Year Plan will be finalised?